

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

Subject: Agami Summit 2019 to be organized in Bangalore on November 29th and 30th, 2019.

ORDER

No: 1079

Dated: 23/11/2019

Ms. Sudesh Sharma, Electricity Magistrate, Jammu and Mrs. Tabasum Qadir Parray, Secretary, DLSA, Budgam are nominated to participate in "Agami Summit 2019" to be held in Bangalore on 29th & 30th November, 2019.

By Order

(Sanjay Dhar)
Registrar General

No: 22054-60/19

Dated: 23/11/2019

Copy of the above forwarded to :

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of her Lordship.
- ✓ 2. Member Secretary, J&K Legal Services Authority for information and with the request to share the programme details viz. topic, venue and name of the organizing authority with the nominated officer.
3. Principal District and Sessions Judge, Jammu for information.
- ✓ 4. Principal District and Sessions Judge, Budgam for information.
5. Ms. Sudesh Sharma, Electricity Magistrate, Jammu for information and n/a.
- ✓ 6. Mrs. Tabasum Qadir Parray, Secretary, DLSA, Budgam for information and n/a.
- ✓ 7. CPC e-Courts, High Court of Jammu and Kashmir for information and uploading the same on the official website of the High Court.

Registrar General

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